Name of the corporate debtor:	Matoshri Laxmi Sugar	Co-generation Industries Limited

## Date of commencement of CIRP: 17/07/2025 List of creditors as on 26/08/2025

## Operational creditors (Government Dues)

(Amount in ₹)

	Name of creditor	Details of claim received		Details of claim admitted					Amount of					
Sl. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC		any mutual dues, that may be set-off	t claim not admitted	Amount of claim under verification	Remarks, if any
1	Deputy Comissioner of Income Tax Dept. Central Circle- (1), Solapur	7/31/2025	415,317	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	'	,	415,317	
2	Employee Provident Fund Organisation, Ministry of labour and Employment	8/12/2025	6,897,521	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	1	6,897,521	
	Total		7,312,838	=	-	=	=	-	-	-	=	-	7,312,838	-

As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.